

Name of the Ministry/ Department	Designation of official who attended the meeting	Whether treated as State Guest	Period of State Guest treatment	Name of organisation which provided State Guest facility
11. Department of Parliamentary Affairs	Under Secretary	Yes (free lodging only)	27 to 30-9-77	Shipping Corporation of India.
12. Do.	Assistant	Yes (free lodging only)	27 to 30-9-77	Do.
13. Do.	P.S. to Minister of State.	No	N.A.	N.A.
14. Press Information Bureau	Deputy Principal Information Officer	Yes	27 to 30-9-77	Shipping Corporation of India.
15. Do.	Assistant Information Officer.	Yes	27 to 29-9-77	Do.

### PAPERS LAID ON THE TABLE

#### Notifications of the Ministry of Agriculture and Irrigation (Department of Food)

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Irrigation (Department of Food):—

(i) G.S.R. No. 874, dated the 23rd June, 1979, publishing the Wheat Roller Flour Mills (Licensing and Control) Amendment Order, 1979.

(ii) G.S.R. No. 538(E), dated the 15th September, 1979, publishing the Delhi Roller Mills Wheat Products (Ex-Mill and Retail) Price Control Order, 1979.

(iii) G.S.R. No. 614(E), dated the 9th November, 1979, publishing the Delhi Roller Mills Wheat Products (Ex-Mill and Retail) Price Control (Amendment) Order, 1979.

(iv) G.S.R. No. 1473, dated the 8th December, 1979, publishing the Wheat Roller Flour Mills (Licensing and Control) (Second Amendment) Order, 1979.

[Placed in Library. See No. LT-210/80 for (i) to (iv)].

#### Notifications of the Ministry of External Affairs

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): Sir, I beg to lay on the Table, under sub-section (3) of section 24 of the Passports Act, 1967, a copy each (in English and Hindi) of the following Notifications of the Ministry of External Affairs:—

(i) G.S.R. No. 280(E), dated the 1st May, 1979, publishing the Passports (Fifth Amendment) Rules, 1979.

(ii) G.S.R. No. 238(E), dated the 9th May, 1979, publishing the Passports (Sixth Amendment) Rules, 1979.

(iii) G.S.R. No. 335(E), dated the 1st June, 1979, publishing the Passports (Seventh Amendment) Rules, 1979.

[Placed in Library. See No. LT-181-A/80 for (i) to (iii)].

(iv) G.S.R. No. 436(E), dated the 5th July, 1979, publishing the Passports (Ninth Amendment) Rules, 1979.

(v) G.S.R. No. 489(E), dated the 16th August, 1979, publishing the Passports (Tenth Amendment) Rules, 1979.

(vi) G.S.R. No. 528(E), dated the 3rd September, 1979, publishing the Passports (Eleventh Amendment) Rules, 1979.

[Placed in Library. See No. LT-181/80 for (i) to (vi)].

#### **I. Annual Accounts (1978-79) of the Madras Port Trust and related paper**

#### **II. Annual Accounts (1978-79) of the Bombay Port Trust and related paper**

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (2) of section 133 of the Major Port Trusts Act, 1963:—

I. Annual Accounts of the Madras Port Trust for the year 1978-79 and the Audit Report thereon.

II. Annual Accounts of the Bombay Port Trust for the year 1978-79 and the Audit Report thereon.

**I. Administrative Report (1978-79) of**  
[Placed in Library. See No. LT-119/80 for I and II].

#### **the Delhi Transport Corporation**

#### **II. Report (1977-78) of the Seamen's Provident Fund Scheme, 1966**

#### **III. Notifications of the Ministry of Shipping and Transport (Transport Wing)**

#### **IV. Merchant Shipping (Fees for Load Line Surveys) Rules, 1979**

SHRI A. P. SHARMA: Sir, I also beg to lay on the Table:

I. A copy (in English and Hindi) of the Annual Administration Report of the Delhi Transport Corporation for the year 1978-79, together with a Review by Government on the working of the Corporation, under sub-section (2) of section 35 of the Road Transport Corporations Act, 1950. [Placed in Library. See No. LT-118/80].

II. A copy (in English and Hindi) of the Twelfth Annual Report on the working of the Seamen's Provident Fund Scheme, 1966, for the year 1977-78. [Placed in Library. See No. LT-117/80].

III. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping and Transport (Transport Wing), under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:—

(a) G.S.R. No. 797, dated the 9th June, 1979, publishing the Merchant Shipping (Load Line) Rules, 1979.

(b) G.S.R. No. 37, dated the 12th January, 1980, publishing the Merchant Shipping (Examination of Engineers in the Merchant Navy) Amendment Rules, 1980.

(ii) A statement (in English and Hindi) giving reasons for the delay in laying the Notification mentioned at (i) (a) above. [Placed in Library. See No. LT-120/80 for (i) and (ii)].

IV. A copy (in English and Hindi) of the Ministry of Shipping and Transport (Shipping Wing) Notification G.S.R. No. 1163, dated the 15th September, 1979, publishing the Merchant Shipping (Fees for Load Line Surveys) Rules, 1979, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958, along with a statement giving reasons for the delay in laying the Notification. [Placed in Library. See No. LT-205/80].

#### **Notifications of the Ministry of Shipping and Transport (Transport Wing)**

SHRI A. P. SHARMA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping and Transport (Transport Wing), under sub-section (3) of section 122 of the Major Port Trusts Act, 1963:—